

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-171-2020**

Zuari Golbal Limited

... Petitioner

Versus

Regional P.F. Commissioner-II & Ors.

... Respondents

Shri G.K. Sardesai, Advocate for the Petitioner.

Shri C.A. Ferreira, Advocate for the Respondent No.1.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 3 NOVEMBER 2020****P.C. :**

Post the matter on 01.12.2020.

2. Interim relief, granted earlier, to continue.

DAMA SESHADRI NAIDU, J.

NH